

R.O.C.No.2842-A/2013-B2

CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No. 44 / 2013

The Government, in G.O.(Ms.)No.586, Home (Courts-II) Department, dated 30.7.2012, have issued orders sanctioning the constitution of one Judicial Magistrate Court (Additional Mahila Court) at Coimbatore in Coimbatore District in the cadre of Civil Judge.

Ms.A.Deepa, Judicial Magistrate, Fast Track Court at Magisterial Level-II, Coimbatore is transferred and posted as Judicial Magistrate, Additional Mahila Court, Coimbatore in the newly sanctioned Court.

HIGH COURT, MADRAS.
DATED : 12.03.2013.

Sd/- G.CHOCKALINGAM,
REGISTRAR GENERAL .